## (5) 26

## NATIONAL COMPANY26AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017	-	For hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

ROUPE

Sinchara M.R. ROUPE

ROUPE

Sinchara M.R. ROUPE

## ORDER

PCS for Petitioner is present. Standing Counsel for ROC is present. She again requested time. Hence matter is listed on 22.01.2018.

Member (T)

Member (J)